

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1716 OF 2004

C.S.I.R. & ORS.

Appellant (s)

VERSUS

RAMESH CHANDRA AGRAWAL & ANR.

Respondent(s)

(With appln(s) for early hearing and office report)

With Civil Appeal No.1717 of 2004
(With office report)

Civil Appeal No.1718 of 2004
(With office report)

Civil Appeal No.1719 of 2004
(With appln. for directions and office report)

Civil Appeal No.1720 of 2004
(With office report)

Civil Appeal No.1721 of 2004
(With office report)

Civil Appeal No.1722 of 2004
(With office report)

Civil Appeal No.1723 of 2004
(With office report)

Civil Appeal No.1724 of 2004
(With office report)

Date: 23/04/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. P.S. Patwalia, Sr. Adv.
Mr. Praveen Swarup, Adv.

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For Respondent(s) Mr. Jitendra Mohan Sharma, Adv.
Mr. Vishwajit Singh, Adv.
Mr. Siddharth Sengar, Adv.

Mr. M.P. Shorawala, Adv.

Mr. Y.S. Lohit, Adv.
Ms. Mridula Ray Bharadwaj, Adv.

In-Person (N/P)

Mr. Satya Mitra Garg, Adv.
Ms. Manju Aggarwal, Adv.

Mr. Jaideep Gupta, Sr. Adv.
Mr. Mukesh Verma, Adv.
Mr. Manish Shankar, Adv.
Mr. Yash Pal Dhingra, Adv.

UPON hearing counsel the Court made the following
ORDER

Place the civil appeals on 29th April, 2008, as part-
heard.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Court Master